

पत्रांक-जी / न्या0-19-17 / 2022-.....11063...../

बिहार सरकार
गृह विभाग (विशेष शाखा)
सरदार पटेल भवन, नेहरू पथ, पटना-23

प्रेषक,

चैतन्य प्रसाद,
अपर मुख्य सचिव।

सेवा में,

निबंधक,
राष्ट्रीय हरित अधिकरण,
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पटना, दिनांक 27/09/2022

विषय- माननीय राष्ट्रीय हरित अधिकरण (NGT), नई दिल्ली में दायर O.A. No- 262/2022(I.A No.- 194/2022) संजय शर्मा बनाम भारत संघ एवं अन्य मामले में दिनांक- 24.08.2022 को पारित आदेश के अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

महाशय,

उपर्युक्त विषयक माननीय राष्ट्रीय हरित अधिकरण (NGT), नई दिल्ली में दायर O.A. No- 262/2022(I.A No.- 194/2022)- संजय शर्मा बनाम भारत संघ एवं अन्य मामले में दिनांक- 24.08.2022 को पारित आदेश के अनुपालन में कंडिकावार तथ्यात्मक प्रतिवेदन (अनुलग्नक सहित) समर्पित किया जा रहा है।

कृपया आवश्यक अग्रेतर कार्यार्थ प्राप्ति स्वीकार की जाय।

अनुलग्नक- यथा वर्णित।

विश्वासभाजन,

27/9/2022

(चैतन्य प्रसाद)
अपर मुख्य सचिव।

Compliance report in O.A. No- 262/2022, Sanjay Sharma Vs the Union of India and others on behalf of Additional Chief Secretary (Home Department), Bihar.

	2018	2019	2020	2021	From 01.01.2022 to 31.03.2022	Remarks							
1. How many dead bodies were documented/found- (a) to have been floating in river Ganga and	0	0	0	88	0								
(b) to have been buried on the river bed in the States of Uttar Pradesh and Bihar before Covid-19 in the years 2018 and 2019 and after Covid-19 in the years 2020, 2021 and till 31-03-2022?	0	0	0	0	0								
District wise break up													
	Buxar	Bhojpur	Patna	Saran	Vaishali	Samstipur	Begusari	Munger	Lakhisarai	Khagaria	Katihar	Bhagalpur	Total
1. How many dead bodies were documented/found- (a) to have been floating in river Ganga and	81	3	4	0	0	0	0	0	0	0	0	0	88
(b) to have been buried on the river bed in the States of Uttar Pradesh and Bihar before Covid-19 in the years 2018 and 2019 and after Covid-19 in the years 2020, 2021 and till 31-03-2022?	0	0	0	0	0	0	0	0	0	0	0	0	00
2. In how many cases financial support was extended by Government	0	0	0	88	0	All the unclaimed bodies which							

<p>of Uttar Pradesh and Bihar respectively for cremation funeral of burial of the dead bodies?</p>						<p>were found floating in the Ganga river were cremated / buried with full human dignity at Government cost.</p>
<p>3. What steps were taken for creating public awareness and promoting public participation for preventing floating of dead bodies in river Ganga or their burial in or near the river bed?</p>	<p>a. Public awareness campaigns were launched in all the districts of Bihar situated at the bank of River Ganga. Out of 88 dead bodies found in Bihar, 81 were reported from Buxar only.</p> <p>b. The District Magistrate, Buxar vide letter no. 1645 dated 11.05.2021 had directed all the B.D.O.'S, Circle Officer's and officer In-charge of the Concerned police Station to coordinate with the People's representatives, Mukhiya's and ward members to create awareness among the people so that they refrain from floating dead bodies in the river Ganga. They have been further directed to ensure regular patrolling on the banks of river Ganga throughout the Buxar district and take immediate action for proper disposal of the dead bodies, if found in the Ganges.</p> <p>c. Buxar district administration launched a campaign to stop the floating bodies coming downstream from neighbouring State of Uttarpradesh. It was also requested the district administrations of border districts of Uttarpradesh- Varanasi, Gazhipur and Ballia to do the necessary action in this regard.</p>					
<p>4. Whether any criminal case was registered and any prosecution was launched against any person for violation of the guidelines for management of dead bodies covid infected or otherwise?</p>	<p>a. Since the dead bodies were coming from neighbouring State of Uttarpradesh and were unidentified and unclaimed , UD cases bearing no.-4/2021 dated 11.05.2021 and 05/2021 dated 12.05.2021 were registered in mufasil police station in Buxar.</p> <p>b. The inquest and postmortem of all the dead bodies were performed by the medical team constituted in this regard and their DNA sampling was done. After following the procedures, the last rites of all the bodies were duly performed at Government cost.</p>					
<p>5. Whether there was any violation of environmental norms and, if so, the details of the remedial measures taken may be furnished?</p>	<p>a. No Environmental norms have been violated in the process of recovering of dead bodies from the River Ganga and their disposal.</p>					

